

# **LOK ADALAT**

**02<sup>nd</sup> Day of July, 2022**

**BENCH - I**

**The Hon'ble Justice Ajoy Kumar Mukherjee,  
Sri Siddhartha Lahiri, Learned Advocate**

## **UNLISTED MATTERS**

<b>Sl. No.</b>	<b>Case Number</b>	<b>Cause Title</b>	<b>Name of the Advocate</b>
1.	FMA 489/2014	TATA AIG General Insurance Co. Ltd. Vs. Kalpana Mahato & Ors.	Parimal Kumar Pahari
2.	FMAT(MV)126/2022	Krishna Sardar & Ors. Vs. National Insurance Co. Ltd. & Anr.	Jayanta Banerjee
3.	FMAT 1894/2009	Alpana Paul & Anr. Vs. Lakshmi Narayan Ghosh & Anr.	Purna Chandra Maity
4.	FMAT 227/2021 COT 14/2022	Reliance General Insurance Co. Ltd. Vs. Pramath Ranjan Sarkar & Anr.	Sanjay Paul
5.	FMAT 1107/2011	Anup Majhi Vs. Nritya Gopal Kar Mahapatra & Anr.	Purna Chandra Maity
6.	FMA 229/2019	National Insurance Co. Ltd. Vs. Prasanta Modak & Anr.	Parimal Kumar Pahari
7.	FMAT 683/2017	National Insurance Co. Ltd. Vs. Sujata Sengupta & Ors.	Sanjay Paul
8.	FMAT(MV)247/2022	Rajul Sk. & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Muktokesh Das
9.	FMAT(MV)249/2022	Jyotsna Sarkar Vs. National Insurance Co. Ltd. & Anr.	Muktokesh Das
10.	FMAT(MV)229/2022	Kanan Mondal & Ors. Vs. National Insurance Co. Ltd. & Anr.	Muktokesh Das
11.	FMAT 1036/2018	Chiranjit Ghosh Vs. National Insurance Co. Ltd. & Anr.	Jayanta Banerjee
12.	FMA 88/2012	Tapan Sarkar Vs. National Insurance Co. Ltd. & Anr.	Jayanta Banerjee
13.	FMA 797/2012	Sanatan Biswas Vs. National Insurance Co. Ltd. & Anr.	Jayanta Banerjee
14.	FMAT 99/2013	Reliance General Insurance Co. Ltd. Vs. Anjuma Begum & Ors.	K K Das